

[Translation]

45  
**SHRI MADAN LAL KHURANA:** Mr. Speaker, Sir, I would like to know from the hon. Minister as to whether it is a fact that the conductors and the drivers were recruited at Gaziabad and Dadri in D.T.C. a few days before 500 adhoc Scheduled Caste employees were retrenched? Why were those Scheduled Caste employees, who had been working for two-three years, not absorbed if there were any vacancies and why were the new employees recruited at Gaziabad and Dadri.

[English]

**SHRIJAGDISH TYTLER:** Sir, whenever a vacancy arises, as I have told the hon. Member Shri Hooda also and I am also telling Shri Madan Lal Khurana, we have a list of employees and we are trying to shorten the list which is under this category.

[Translation]

**SHRI MADAN LAL KHURANA:** Mr. Speaker, Sir, I did not get the reply to my question. I would like to know as to why those employees were retrenched who had been working there for two-three years?

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**SHRI KALKA DAS:** Mr. Speaker, Sir, this use has become very old. Those retrenched Scheduled Castes conductors and drivers had already completed this minimum period of 180 days required for regularisation of service as per rules. But all of a sudden, they were retrenched. After that they went on hunger-strike and staged a dharna at the gate of the Minister of Transport. And the Minister of Transport gave them an assurance.

MR. SPEAKER: Now, time is over.

**SHRI KALKA DAS:** The Minister of Transport had given an assurance that they

would be reinstated very soon. I would like to know the time by which they will be reinstated by the Government?

[English]

**SHRIJAGDISH TYTLER:** I would like to inform the hon. Member that out of these 500 drivers, 330 have already been taken back, 42 cannot be taken because their record is bad and about 127, we are waiting for them to join.

MR. SPEAKER: Question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

[Translation]

46  
**Development and Widening of of National Highway from Ramgarh to Bokaro in Bihar**

\*717. **SHRI BHUBANESHWAR PRASAD MERTA:** Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the National highway from Ramgarh to Bokaro in Hazaribagh (Bihar) is not in traffic-worthy condition;

(b) If so, the amount sanctioned for the development and widening of this portion of the National Highway;

(c) the time by which the work on this road is proposed to be started; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORTS: (SHRI JAGDISH TYTLER): (a) National Highway No. 23 from Ramgarh to Bokaro is mostly single lane in width with inadequate

road formation which occasionally gets damaged during monsoon. It is being maintained in traffic-worthy condition through repairs under normal maintenance.

(b) and (c). An estimate for widening and strengthening Km. 22.8 to 34.8 has been sanctioned for Rs.352.82 lakhs in March, 1991. It is too early to indicate the time by which the work will be started as the contract has not yet been awarded.

(d) Does not arise.

47 **Booth Capturing in Madhya Pradesh**

\*720. KUMARI VIMLA VERMA: Will the Minister of LAW, JUSTICE AND COMPANY

AFFAIRS be pleased to state:

(a) the places in Madhya Pradesh where polling booths were captured and rigging took place during the Tenth Lok Sabha elections; and

(b) the number of booths out of them where repolling was conducted constituency-wise?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS: (SHRI K. VIJAYA BHASKARA REDDY): (a) and (b). A statement is all attached.